

Seventeenth Loksabha

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Title: Introduction of the Indian Evidence (Amendment) Bill, 2021 (Insertion of New Section 114AA).

**DR. M.K. VISHNU PRASAD (ARANI):** I beg to move for leave to introduce a Bill further to amend the Indian Evidence Act, 1872.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Indian Evidence Act, 1872.”

*The motion was adopted.*

**DR. M.K. VISHNU PRASAD:** I introduce the Bill.